

Central Administrative Tribunal  
Principal Bench: New Delhi

(30)

CP No. 325/97 in  
O.A. 523/96

New Delhi, this the 2nd day of December, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)  
Hon'ble Shri N. Sahu, Member (A)

Shri Tajender Nath,  
Son of Late Shri Durga Dutt,  
Retired Storeman  
Under Inspector of Works (Vehicle)  
Northern Railway,  
Shakurbasti, Delhi

Petitioner

(Shri S.K. Sawhney)

-Versus-

1. Shri S.P. Mehta,  
General Manager  
Northern Railway,  
Baroda House,  
New Delhi.
2. Shri K.K. Chaudhari,  
Divisional Railway Manager,  
Northern Railway,  
DRM Office, Chelmsford Road,  
New Delhi.
3. Miss Rashmi Goel,  
Senior Divisional Accounts Officer,  
DRM Office, Chelmsford Road,  
New Delhi.

Respondents

(By Advocate: Shri P.S. Mahendru)

ORDER (Oral)

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)

The counsel for the respondents seeks another two months time to implement this order since the payment of pension with 12% interest from 8.3.1996 to the date of actual payment already passed in our order of 24.2.1997. We propose to pass no other order. We dispose of

this CP and dispose of this CP by passing a sum of  
Rs. 500/- to be paid to the Legal Cell of the Bar  
of the CAT.

*N. Sahu*

(N. Sahu)  
M(A)

(Dr. Jose P. Verghese)  
Vice Chairman (J)

\*Mittal\*

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